

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.564/98

Friday this the 17th day of April, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Rajan. V.A.  
Vellappattil  
Vadayampady P.O.  
Puthencruz-682308,  
Ernakulam Dist.

...Applicant

(By Advocate Mr. Shaji P. Abraham)

Vs.

Senior Superintendent of Post Offices,  
Ernakulam Division,  
Ernakulam.

...Respondent

(By Advocate Mr. Varghese P. Thomas)

The application having been heard on 17.4.98, the Tribunal  
on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant seeks permission  
to withdraw this application. Permission is granted and the  
application is closed as withdrawn. No order as to costs.

Dated the 17th April, 1998.

S.K. GHOSAL  
ADMINISTRATIVE MEMBER

  
A.V. HARIDASAN  
VICE CHAIRMAN

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